

Court Room no. 32
Today's Board of matters/ cases for consideration/ hearing
Date : 22/07/2020

Sr. No	Comm.suit No.	Name of parties	Stage
1	156/2019	M/s. Chetana Book Depot Vs National English High School	Order
2	189/2020	Tulika Prem Devidayal Vs 1. M/s. Laxmi Developers 2. Pradipkumar Laxmanbhai Patel 3. Kamleshkumar Laxmanbhai Patel	Order
3	219/2020	Mamta Arun Jethi Vs Hemant Chedda	Order
4	181/2020	Canara Bank Vs Naseem Samim Khan	Order
5	213/2020	Canara Bank Vs Mr. Mukesh Bajirao Garje	Order
6	118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Arguments
7	253/2019	Canara Bank Vs M/s. Tara Tours and Travels	Arguments
8	234/2020	Everest Construction Vs Mercury Reality Pvt. Ltd.	Framing Issues
9	7/2020	Praful Sukanraj Jain Vs Pulkesh alias Phulkesh Kasanlal Mahajan	Framing Issues
10	154/2020	1. Mr. Anil G. Bhatia 2. Gopal R. Bhatia 3. Kavita G. Bhatia Vs Kashish A. Bhatia	Framing Issues
11	159/2020	Babulal Pukhraj Sanghavi Vs E. M. Electro - Mechanicals Pvt Ltd	Framing Issues
12	160/2020	Logistics Enterprises Pvt Ltd Vs DBM Geotechnics and Construction Pvt Ltd	Framing Issues

